

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/282/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 23rd January 2019.

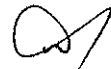
Sub: **Casual Leave along with Station leave permission.**

Ref:- Letter No.DJCH.I-5/2018/100 dated 19.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 18.01.2019, along with headquarter leave permission from the morning of 18.01.2019 till the morning of 19.01.2019, has been granted/~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

